

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.4 - IA(Plan)/17(AHM)2024
in
CP(IB)/334(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Rekha Pankaj Maheshwari Prop. Shree Laxmira Alloys
V/s
Dharma Extrusions Private Limited

.....**Applicant**

.....**Respondent**

Order delivered on: 02/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Lalit Patel, Adv.
Resolution Professional : Mr. R C Lodha

ORDER

IA(Plan)/17(AHM)2024

Ld. Counsel for the applicant is directed to issue notice upon concerned respondents.

List for further consideration on 14.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)